

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/165(KB)2023.

IN

C.A.(CAA)/160(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	FYL FOT TRADE & COMMERCE PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Petitioner
Mr. Yash Dalmia, Adv.]
Ms. Madhuri Pandey, PCS]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **14th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**